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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.61/560(6)/NCLT/AHM/2017(New) C.P. No. 131/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

Name of the Company:

Faisal Abdul Gaffar Kapadia & Ors.

V/s.

Registrar of Companies

Section of the Companies Act: S

Sections 560(6) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. MANAN PANERI	ADUOCATE	INTERVENER	Medarect
NAUIN PAHWA, WITH 2. NATASHA SUTARIA FOR	SP. ADV.	PETITIONER	Wanha.
THAKKAR AND PAHWA			

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioner. Learned Advocate Mr. Manan Paneri present for Intervener. None present for ROC.

Learned Counsel appearing for Intervener requested time to file objections.

For objections of Intervener as last chance, list the matter on 03.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of September, 2017.